

THE HIGH COURT OF ORISSA, CUTTACK


OFFICE ORDER

Dated, the 1st June, 2021

It is hereby notified for information of all concerned that in view of extension of lockdown by Government of Odisha in the entire State of Odisha until 5.00 A.M. of 17.06.2021 vide Order No.2980/R&DM(DM) Dtd.30.05.2021, the arrangements made vide Office Order dated 03.05.2021 and 19.05.2021 for functioning of High Court shall continue till 04.06.2021 during the remaining period of Summer Vacation.

All concerned are requested to cooperate with the said arrangements made with a view to containing the spread of COVID-19.

BY ORDER


01/06/2021
REGISTRAR GENERAL

Memo No. 6413 (150) / Dtd.01.06.2021

Copy forwarded to:-

1. All Officers of the Court
2. The Addl. Registrar –cum-Principal Secretary to Hon'ble the Chief Justice
3. All Sr. Secretaries/Secretaries to the Hon'ble Judges of the Court
4. All Superintendents of the Court
5. The Technical Director, NIC, Orissa High Court to upload in the website of the Court
6. The Medical Officers of the Court
7. Notice Board

for information and necessary action.


SPECIAL OFFICER (SPL. CELL)

P.T.O.

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Memo No. 6414 (70) / Dtd.01.06.2021

Copy forwarded to the -

1. Secretary General, Supreme Court of India, New Delhi
2. Registrar General, All High Courts
3. Chief Secretary to Govt. of Odisha, Bhubaneswar
4. Advocate General, Odisha, Cuttack
5. Principal Secretary to Govt. of Odisha, Home Department, Bhubaneswar
6. Principal Secretary to Govt. of Odisha, Finance Department, Bhubaneswar
7. Principal Secretary to Govt. of Odisha, Law Department, Bhubaneswar
8. Principal Secretary to Govt. of Odisha, Health & Family Welfare Department, Bhubaneswar
9. Director, Odisha Judicial Academy, Cuttack
10. Member-Secretary, Odisha State Legal Services Authority, Cuttack
11. District & Sessions Judges.....(All) of the State
12. President, Orissa High Court Bar Association, Cuttack
13. Commissioner of Police, Police Commissionerate, Bhubaneswar
14. Deputy Commissioner of Police, Cuttack

for information and necessary action.


SPECIAL OFFICER (SPL. CELL)

Memo No. 6415 (8) / Dtd. 01.06.2021

Copy forwarded to:-

1. The Presiding Officer, Industrial Tribunal, Bhubaneswar / Rourkela
 2. The Presiding Officer, Cooperative Tribunal, Bhubaneswar
 3. The Presiding Officer, State Education Tribunal, Bhubaneswar
 4. The Chairman, Sales Tax Tribunal, Cuttack
 5. The Member, 2nd MACT, Cuttack / Sambalpur / Berhampur
- for information and necessary action.


SPECIAL OFFICER (SPL. CELL)